

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI
O R D E R

In supersession of earlier orders, the following Judicial Officers are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in Column No. 1, with immediate effect :

Sl. No.	Name of Judicial Officer (Col. No. 1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Vimal Kr. Yadav, ASJ-01	Sh. Chandra Shekhar, ASJ-02	Sh. Dinesh Bhatt, ASJ-04
2	Sh. Chandra Shekhar, ASJ-02	Sh. Dinesh Bhatt, ASJ-04	Sh. Narinder Kumar, Spl. Judge(NDPS)
3	Sh. Dinesh Bhatt, ASJ-04	Sh. Narinder Kumar, Spl. Judge(NDPS)	Sh. Lal Singh, ASJ (Electricity)
4	Sh. Narinder Kumar, Spl. Judge(NDPS)	Sh. Lal Singh, ASJ (Electricity)	Sh. Ramesh Kumar-II, Spl. FTC
5	Sh. Lal Singh, ASJ (Electricity)	Sh. Ramesh Kumar-II, Spl. FTC	Sh. Vimal Kr. Yadav, ASJ-01
6	Sh. Ramesh Kumar-II, Spl. FTC	Sh. Vimal Kr. Yadav, ASJ-01	Sh. Chandra Shekhar, ASJ-02


(RAVINDER KAUR)

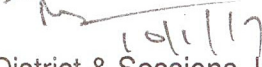
District & Sessions Judge (HQs)
Delhi

No. 104/1370-1402 /F.1(3)/Gaz/17

Dated 10 JAN 2017

Copy forwarded for information & necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The Sr. AO(J)/AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Tis Hazari Courts, Delhi.
5. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.
7. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.


District & Sessions Judge (HQs)
Delhi